

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**RA No. 142/2018
OA No. 1971/2017**

New Delhi this the 15th day of April, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Union Public Service Commission,
Through its Secretary,
Dholpur House,
Shahjahan Road, New Delhi-110069
2. Union of India
Through its Secretary,
Ministry of Defence, South Block,
New Delhi

- Applicants

(By Advocate : Mr. Ranjan Tyagi)

VERSUS

1. N.D. Bhagatkar, Group 'A',
Aged 58 years,
Working as Chief Engineer (QS&C)
S/o Sh. Dharma Bhagatkar,
R/o Multi Storied Flats-402,
Central Government Officers Flats,
Bapu Dham, Chanakaya Puri,
New Delhi-110029

- Respondent

O R D E R (Oral)

Ms. Nita Chowdhury:

When the matter is taken up, counsel for the review applicants states that the present Review Application has been rendered infructuous as they have already executed the directions given by this Tribunal in the main OA. Accordingly, he wishes to withdraw the Ra.

2. In view of the aforesaid submission of the review applicants, the RA is dismissed as infructuous. No costs.

**(S.N. Terdal)
Member (J)**

**(Nita Chowdhury)
Member (A)**

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